

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 55
ANSWERED ON 04/02/2021

SOLAR PARKS

*55.SHRI REBATI TRIPURA
SHRI VIJAY KUMAR DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has sanctioned setting up of solar parks in different parts of North-Eastern States including Tripura and also Uttar Pradesh specially Kushinagar;
- (b) if so, the details thereof along with the funds allocated and spent for the purpose, State-wise, in the above States;
- (c) whether the Government has also proposed to set up hydro power plants in the said States;
- (d) if so, the details thereof; and
- (e) the other steps taken by the Government for harnessing and utilizing the solar energy with special focus on North-Eastern States and Uttar Pradesh?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 55 (15TH POSITION) FOR 04.02.2021 REGARDING SOLAR PARKS

(a)&(b) The details of solar parks sanctioned alongwith the Central Financial Assistance released therefor, in North-Eastern States and also in Uttar Pradesh under the Scheme for Development of Solar Parks and Ultra Mega Power Projects are given at **Annexure-I**. No Solar Park has been sanctioned in Tripura for want of proposal from the State Government.

(c) and (d) No new hydro projects are under consideration of the Government in the States of Uttar Pradesh and Tripura.

(e) The Government has undertaken several measures for harnessing and utilizing the solar energy in the country including North-Eastern States and Uttar Pradesh. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges and losses for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2023,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission on plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, Solar Park Scheme etc.,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devises,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects, wherein adequate provisions have been made to protect Power Purchase Agreements.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by Distribution Licensees to RE generators.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) and (b) OF LOK SABHA
STARRED QUESTION NO. 55 FOR 04.02.2021****DETAILS OF SOLAR PARKS SANCTIONED IN NORTH-EASTERN STATES AND
IN UTTAR PRADESH**

Sl. No.	State	Solar Park	Capacity (MW)	Name of the Solar Power Park Developer (SPPD)	Central Finance Assistance (CFA) disbursed (in Lakh)
1.	Arunachal Pradesh	Lohit Solar Park	20	Arunachal Pradesh Energy Development Agency (APEDA)	19.65
2.	Manipur	Bukpi Solar Park	20	Manipur Tribal Development Corpn. Ltd. (MTDCL)	10.00
3.	Meghalaya	Solar park in Meghalaya	20	Meghalaya Power Generation Corporation Ltd (MePGCL)	3.07
4.	Mizoram	Vankal Solar Park	20	Power & Electricity Department	10.00
5.	Uttar Pradesh	Solar Park in UP	440	Lucknow Solar Power Development Corporation Ltd. (LSPDCL) JVC of UPNEDA & SECI	3800.95
6.		Jalaun Solar Park	1200	BSUL	0.00
7.		Lalitpur Solar Park	600	TUSCO Ltd (JV of THDCIL and UPNEDA)	
8.		Jhansi Solar Park	600	TUSCO Ltd (JV of THDCIL and UPNEDA)	